

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-106-2020**

Soniya Pednekar ..... Petitioner  
Versus  
Sandeep Vazarkar & Others ..... Respondents

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Mr. Vivek Rodrigues, Advocate holding for Mr. Preetam Talaulikar, Advocate for the Petitioner.

**Coram:- M.S. SONAK &  
M.S. JAWALKAR, JJ.**

**Date:- 28<sup>th</sup> July, 2020**

P.C.

At the request made on behalf of Mr. Talaulikar, we adjourn this matter by two weeks.

2. In case any of the respondents are not served, the petitioner, to take steps to effect service.

**M.S. JAWALKAR, J.****M.S. SONAK, J.**

EV